## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

:TCP/57/2016

NAME OF THE PETITIONER(S)

: T.O. Abraham

NAME OF THE RESPONDENT(S)

:Cavunal Rubber Estates (P) Limited and 5 others

UNDER SECTION

: 111, 397/398, 402, 403, 406 and Schedule XI

S.No	. Name (in Capital)	Represented by	Signature
ι.	Kauslik N Sharma MIS·KNS law chambes	Respondent No.3. (Jose Thomas)	Hanled S.
2.	ANANT MERATHIA	counce for	Osostal

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## **ORDER**

Shri Anant Merathia, counsel for petitioner present. Shri Kaushik N Sharma, counsel for R3 present and submitted that he intends to file vakalat on behalf of R6 also for which he prayed time. Time extended at request with a direction to file vakalat as well as counter on behalf of R3 & R6. Put up on 19.06.2017 at

10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)